

PROF. SAIFUDDIN SOZ : He has cautioned me, that is why I am telling him.

SHRI INDRAJIT GUPTA : Do not divulge your strategy.

(v) **Need to develop electronics industries in the more backward areas of Jammu and Kashmir.**

PROF. SAIFUDDIN SOZ (Baramulla) : It is a known fact that Jammu and Kashmir state is a backward state so far as Industrial development is concerned. There is hardly any public sector industry worth the name. Even the cottage and small scale industrial sector has received a jolt due to the worst slump that the tourism industry suffered during the past three years. Apart from making sizable allocations for harnessing hydraulic potential in the state of Jammu and Kashmir, there is need to set up electronic industries there. Electronics industries are capital light and can be widespread without causing any harm to environment as these industries do not cause pollution. The Prime Minister, Shri Rajiv Gandhi, some time ago, stressed the need for setting up electronics industries in hilly states

I would make a strong plea that electronics industries be established in comparatively more backward areas in the state, such as Baramulla, Kupwara, Leh, Kargil, Doda, Rajouri, Poonch and Reasi. This measure will go a long way to ameliorate the lot of the people of the state.

(vi) **Need to impose ceiling on urban property and maintain parity in value of properties of urban and rural dwellers.**

SHRI K. RAMACHANDRA REDDY (Hindupur) : Ceiling on lands in rural area has been imposed in 1971 and the land holders were left with land ranging between 10 to 54 acres depending upon the type of land. Thus all the property of land holders, other than a few lakhs worth of lands has been taken away by imposing ceiling on lands in the rural areas since 1971.

Unfortunately urban property has not been subjected to any ceiling whatsoever. Urban dwellers are owning property worth crores of rupees deriving huge income from them. It is high time that Government should impose ceiling on urban property to

achieve a socialistic pattern of society. Imposing ceiling on rural property and not touching the urban property speaks of discrimination between rural and urban sector. It is highly unjustifiable to reduce the economic power of the villages and allow the urban dweller to retain his power of purse strings.

Hence the Central Government may bring forth suitable legislation to impose ceiling on urban property and maintain parity in value of properties of the urban and rural dwellers.

[*Translation*]

(vii) **Need to provide subsidies for setting up industries in undeveloped hilly areas of U. P. particularly in Almora, Pithoragarh districts, etc.**

SHRI HARISH RAWAT (Almora) : Mr. Deputy Speaker, Sir, the Government are providing many kinds of subsidies to the entrepreneurs for the industrial development of the hill areas. In spite of this, these areas have not at all been industrially developed. The glaring examples of this, fact are the Almora, Pithoragarh, Uttarakashi Chamoli, Tehri and Pauri districts of Uttar Pradesh. The entrepreneurs in these districts and the districts of Nainital and Dehradun get facilities such as 75 per cent transport subsidy, 25 per cent investment subsidy, exemption from power cut, etc. In the 6 districts, which really form the hill area, not even a single big or medium size industry has been set up since 1982. On the contrary, certain existing industries have been closed down. I, therefore, suggest that the present rate of investment subsidy should be increased to 40 per cent in the case of the industries set up at places situated at more than 2000 ft. height.

In each district at this height, a growth centre should be identified and infra-structure should be developed for setting up industries there.

For transportation of the raw material from the identified rail head to the factory, 90 per cent subsidy and 50 per cent subsidy on freight from the Centres, which supply the raw materials, to the identified railhead, should be provided.

From the date of the setting up of an industry, for ten years the power should be